

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066

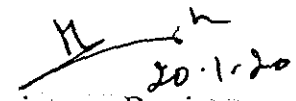
(SM APPEAL BRANCH)

Dated: 20/01/2020

NOTICE

All concerned are hereby informed that the matters listed before Hon'ble Single Member Bench on **20/01/2020** stands adjourned and the next date of hearing will be notified in due course.

By order


Assistant Registrar
(SM Branch)

Copy to:-

1. SPS to Hon'ble President/Hon'ble Members.
2. PA to Registrar
3. Bar Association /CDR/SDRS.
4. Notice Board/website
5. Guard file.